## **GOVERNMENT OF INDIA** MINISTRY OF HOUSING AND URBAN AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO. 1501**

# **ANSWERED ON 09/12/2024**

#### AFFORDABLE HOUSING PROJECTS UNDER PMAY

### NO. 1501. SHRI SANJAY RAUT:

## Will the Minister of Housing and Urban Affairs be pleased to state:

- the current status of affordable housing projects under PMAY in urban areas, particularly (a) in Maharashtra State;
- the number of housing units which have been built for slum rehabilitation during the last (b) five years, and the number of units that are occupied; and
- (c) the manner in which Government plans to address the mismatch between housing demand and supply in urban centers?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U adopted a demand driven approach and there are no fixed targets. Based on the proposals submitted by the States/UTs, 118.64 lakh houses have been sanctioned under PMAY-U, out of which 114.23 lakh have been grounded for construction; of which 88.32 lakh have been completed and delivered to beneficiaries and remaining are at various stages of construction.

Further, as on 02.12.2024, 13.65 lakh houses have been sanctioned under PMAY-U in the State of Maharashtra to the eligible beneficiaries. Of the total sanctioned houses, 10.94 lakh ...2/- houses have been grounded for construction, of which 8.70 lakh are completed/ delivered to the eligible beneficiaries including slum dwellers, and remaining houses are at different stages of construction. As on date, 2,08,601 slum dwellers have been sanctioned houses under different verticals of PMAY-U in Maharashtra. In particular, 1,44,820 houses have been sanctioned in ISSR vertical of which 52,538 have been completed. Details of current status of PMAY-U and in particular, for the state of Maharashtra since inception and during the last five years is at Annexure. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction(BLC), AffordableHousing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implementPMAY-U 2.0 as per scheme guidelines launched on 17.09.2024 and available at <a href="https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf">https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf</a>. The state of Tamil Nadu has not yet signed the MoA to implement PMAY-U 2.0.

\*\*\*\*

## Annexure referred in reply to RSUQ No. 1501 due for 09-12-2024

# Overall Status and that of for Maharashtra along with progress of houses for slum dwellers during the last five years under PMAY-U

Sr. No.	Particulars		Achievement Under PMAY- U in Country	Achievement Under PMAY-U in Maharashtra
1	Central Assistance Sanctioned (₹ in Cr.)		1,99,652.21	25,548.21
2	Central Assistance Released (₹ in Cr.)		1,66,255.8	19,323.4
3	Overall progress of houses (Nos)	Sanctioned (Nos)	118,63,538	13,64,923
4		Grounded for Construction	114,23,452	10,94,519
5		Completed / Delivered	88,31,821	8,70,689
9	Progress of houses for slum rehabilitation during last five years (FY 2019- 24) (Nos)	Sanctioned	16,28,606	21,219
10		Grounded for Construction*	19,06,709	58,218
11		Completed / Delivered*	11,67,362	69,927

<sup>\*</sup> Includes houses grounded and completed during FY 2019-24 which were sanctioned in preceding years of five year duration.